

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

110(ND)16

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2020

NAME OF THE COMPANY: Ms. Chandra Bala Modi & ANr. V/s. M/s.
Synapse Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

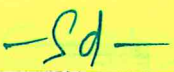
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner: Mr. Ashish Dholakia with
Mr. Rohan Chawla, Advocates

Present for the Respondent: Mr. Ajay Garg, Advocate for R-2 & R-4
Mr. Saurabh Kalia & Mr. Harshit Agarwal,
Advocates for R-6

ORDER

No time left. Renotify this case on 27th March, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)